

JANARADHANA POOJARY) : (a) and (b). There has been no increase recently in the excise duty on plastic materials. Some associations of plastic processors and plastic manufacturers have, represented to the Government requesting for reduction of customs and excise duties on plastic raw materials. In their representation, they have referred to the increase in the price of naphtha used by the petro-chemical industries. Reference has also been made to the various budgetary changes, which may have the effect of pushing upward the cost of plastic raw materials.

(c) The question of general reduction in import duty on plastic materials was considered by the Government. Having regard to various aspects, particularly the fact that articles of plastics in general are completely exempted from excise duty, it was decided that there is no case for reduction in import duty or excise duty on plastic materials.

**Exemption of Income Tax to M/s
Naruttom Cooperative Industries
Ltd. Desmali Arunachal Pradesh**

7109. SHRI WANGHPHALOWANG : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that M/s. Naruttom Cooperative Industries Ltd., Desmali, a plywood industry in Arunachal Pradesh, cooperative venture whose share holders are cent per cent tribals have not been exempted from payment of income tax; and

(b) whether Government propose to exempt the cooperative society from income-tax in view of the fact that all the tribal share holders of this cooperative are individually exempted from payment of income-tax ?

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) :** (a) Yes, Sir.

(b) There is no proposal under consideration to exempt M/s. Naruttom

Cooperative Industries Ltd., Desmali, Arunachal Pradesh from payment of income-tax.

Decline in Exports of Major Products

7110. SHRI DINESH SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the names of major products whose exports declined weigh-wise/volume-wise during 1984-85 as compared to the preceding year;

(b) the regions to which the exports of these products recorded a decline;

(c) which of the commodities referred to in (a) above are canalised through the State Trading Corporation; and

(d) which of the commodities referred to in (a) above are subject to minimum export price ?

**THE MINISTER OF STATE OF THE
MINISTRY OF SUPPLY AND
TEXTILES (SHRI CHANDRASEKHAR
SINGH) :** (a) and (b). Based on the provisional data which is available for the first half of 1984-85 only the principal commodities whose exports declined in volume terms during April-September, 1984 as compared to April-September, 1983 included cashew kernels, coffee, oil cakes, raw cotton, iron ore, manganese ore, and shellac/seedlac. It may, however, be stated that in the case of chashew kernels, oil cakes and shellac/seedlac the value of exports have increased even though in terms of volume they have declined.

The region-wise figures of exports in respect of these items for above mentioned period are not available.

(c) Of the items mentioned in part (a), export of shellac/seedlac was canalised through STC prior to 1984-85 but decanalised during 1984-85.

(d) Of the items mentioned in part (a) export of Goan iron ore is subject to minimum export price.